NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/679/(IB)/2017

NAME OF THE PETITIONER(S)

: DNEPRO ADVISORY PVT LTD

NAME OF THE RESPONDENT(S)

: ANKIT ISPAT PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Exterior Charles of Ch

MIS Gupta & Rouri GeethanjalliT For Aiyar V Dolia

ORDER

Counsels for both the parties are present and submitted that the parties are exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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